

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
COURT - 2

ITEM No.210

C.P.(CAA)/58(AHM)2023 in C.A.(CAA)/46(AHM)2023

Proceedings under Section 230-232 of Co. Act, 2013

IN THE MATTER OF:

Yash Shelters Ltd
(Transferor Co.)

.....Applicant

Yash Innoventrures Ltd.
(Transferee Co.)

.....Respondent

Order delivered on: 16/05/2024

Coram:

Mrs. Chitra Hankare, Hon'ble Member(J)

Dr. Velamur G Venkata Chalapathy, Hon'ble Member(T)

PRESENT:

For the Applicant

: Mr. Yuvraj Thakore, Adv. a.w Mr. Naishal Mody, Adv.

For the RD

: Mr. Shiv Pal Singh

For the Income Tax

: Ms. Bhumi Gandhi, Adv. for Ms. Maithili Mehta, Adv.

For the RoC

: Ms. Rupa Sutar, Dy. RoC

ORDER

Ld. Counsel for the RoC is directed to file reply to the affidavit filed by the applicant.

List for further consideration on 27.06.2024.

-Sd-

DR. V. G. VENKATA CHALAPATHY
MEMBER (TECHNICAL)

-Sd-

CHITRA HANKARE
MEMBER (JUDICIAL)